

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4685
ANSWERED ON:23.04.2002
CENTRAL FINANCIAL ASSISTANCE FOR ERADICATION OF POVERTY
N.T. SHANMUGAM

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government have any schemes/proposals through which central financial assistance is sanctioned for the eradication of poverty in the country;
- (b) if so, the details of financial assistance provided to various States during the last financial year and the current financial year, till date, State-wise;
- (c) the amount out of it spent by each State and the amount lying unutilized alongwith the reasons therefor; and
- (d) the number of employed males and females at present in the country, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SRI BANDARU DATTATREYA)

(a): The Ministry of Urban Development and Poverty Alleviation has been implementing an urban poverty alleviation programme called 'Swarna Jayanti Shahari Rojgar Yojana (SJSRY)' with effect from 01.12.1997 after subsuming old Urban Poverty Alleviation Programme of Nehru Rozgar Yojana (NRY), Urban Basic Services for the Poor (UBSP) and Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP). This programme seeks to provide gainful employment to the urban unemployed or underemployed poor

(i) through encouraging the setting up of self-employment ventures by those who have read upto 9th standard under its Urban Self Employment Programme (USEP) component and

(ii) through provision of wage employment by utilising their labour for construction of socially and economically useful public assets under its Urban Wage Employment Programme (UWEP). This programme is funded in the ratio of 75:25 between the Centre and the States.

(b): Details of central funds provided during the last financial year to the States/UTs for the implementation of SJSRY are given at Annexure 'A'. An amount of Rs.100.74 crores has been earmarked during the current financial year to various States/UTs under the SJSRY scheme.

(c): The details of cumulative expenditure as reported by the States/UTs upto 31.3.2002 are given at Annexure-'B'. The main reason for the unutilized amount is the huge unspent funds available with the States/UTs from the old Urban Poverty Alleviation Programmes.

(d): As per the reports made available by the States/UTs, the details of males and females assisted to set up their micro-enterprises under the scheme is at Annexure 'C'.

ANNEXURES REFERRED TO IN REPLY TO PARTS (b) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.4685 FC 23.4.2002

ANNEXURE-A

STATEMENT SHOWING STATE-WISE CENTRAL SHARE ALLOCATED/RELEASED FOR THE YEAR 2001-02 UNDER SWARNA JAYANTI SHAHARI ROJGAR YOJANA

(SJSRY)

(Rs. in lakhs)

S.No. Name of State

Allocation/Release

1.	ANDHRA PRADESH	331.51
2.	ARUNACHAL PRADESH	0.00
3.	ASSAM	0.00
4.	BIHAR	0.00
5.	CHHATTISGARH	128.44
6.	GOA	0.00
7.	GUJARAT	166.67
8.	HARYANA	50.40
9.	HIMACHAL PRADESH	23.98
10.	JAMMU & KASHMIR	12.81
11.	JHARKHAND	66.64
12.	KARNATAKA	395.16
13.	KERALA	266.23
14.	MADHYA PRADESH	304.02
15.	MAHARASHTRA	0.00
16.	MANIPUR	0.00
17.	MEGHALAYA	0.00
18.	MIZORAM	70.52
19.	NAGALAND	37.00
20.	ORISSA	300.00
21.	PUNJAB	0.00
22.	RAJASTHAN	32.64
23.	SIKKIM	28.86
24.	TAMIL NADU	285.32
25.	TRIPURA	84.99
26.	UTTARANCHAL	27.88
27.	UTTAR PRADESH	733.07
28.	WEST BENGAL	293.86
29.	A&N ISLANDS	0.00
30.	CHANDIGARH	0.00
31.	D&N HAVELI	0.00
32.	DAMAN & DIU	0.00
33.	DELHI	0.00
34.	PONDICHERY	191.00

TOTAL 3831.00

ANNEXURE-B

STATE-WISE FUNDS POSITION UNDER SJSRY AS ON (31-3-2002)

(Rupees in lakhs)

SL. NO.	NAME OF THE STATE	REPORTED UNSPENT	CENTRAL SHARE	STATE SHARE	TOTAL (3+	EXPEN-DITURE	BALANCE FUNDS
	BALANCES OF OLD SCHEMES AS ON 30.11.97	RELEASED UNDER SJSRY FROM 1-12-97	RELEASED 4+5) FROM 1-12-97	REPOR-TED	AVAIL-ABLE WITH THE STATES/UTs		
	30.11.97	1.12.97					
	TO 31.3.2002		(6-7)				

1. 2. 3. 4. 5. 6. 7. 8.

1.	ANDHRA PRADESH	3953.25	5350.57	1643.98	10947.80	8395.38	2552.42
2.	ARUNACHAL PD.	458.65	204.65	38.80	702.10	95.55	606.55
3.	ASSAM	1787.24	1617.83	111.72	3516.79	1005.39	2511.40
4.	BIHAR	4647.40	1693.94	358.12	6699.46	555.99	6143.47
5.	CHHATTISGARH +	0.00	551.13	145.46	696.59	157.26	539.33
6.	GOA	221.90	84.06	35.53	341.49	214.28	127.21
7.	GUJARAT	2728.98	2514.90	1186.15	6430.03	4897.19	1532.84
8.	HARYANA	404.71	579.43	184.62	1168.76	1088.97	79.79
9.	HIMACHAL PD.	698.04	277.09	137.41	1112.54	1021.32	91.22
10.	J & K	939.20	271.76	558.35	1769.31	885.75	883.56
11.	JHARKHAND +	0.00	268.74	41.64	310.38	0.00	310.38
12.	KARNATAKA	4888.75	3753.81	1119.51	9762.07	8274.97	1487.10
13.	KERALA	846.82	1551.13	428.29	2826.24	2467.22	359.02
14.	MADHYA PD.	3053.95	5467.77	1484.05	10005.77	8449.21	1556.56
15.	MAHARASHTRA	4860.44	4160.89	1549.22	10570.55	5762.56	4807.99
16.	MANIPUR	543.38	358.31	40.98	942.67	108.44	834.23
17.	MEGHAYALA	311.47	237.99	79.32	628.78	156.57	472.21
18.	MIZORAM	90.58	538.86	216.81	846.25	659.94	186.31
19.	NAGALAND	641.10	333.08	90.00	1064.18	509.48	554.70
20.	ORISSA	1116.34	1413.62	565.00	3094.96	2417.19	677.77
21.	PUNJAB	1541.47	405.83	139.25	2086.55	1712.35	374.20
22.	RAJASTHAN	3160.17	1689.38	456.91	5306.46	3662.48	1643.98
23.	SIKKIM	106.16	142.86	32.76	281.78	190.07	91.71
24.	TAMIL NADU	7514.65	3993.21	913.24	12421.10	11376.82	1044.28
25.	TRIPURA	112.95	581.23	171.67	865.85	701.88	163.97
26.	UTTARANCHAL+	0.00	130.85	0.00	130.85	0.00	130.85
27.	UTTAR PD.	7364.15	7587.32	2873.78	17825.25	15201.32	2623.93
28.	WEST BENGAL	2679.15	2746.56	881.90	6307.61	4975.04	1332.57
29.	A&N ISLANDS	120.31	261.06	N.A.	381.37	67.85	313.52
30.	CHANDIGARH	77.70	129.40	N.A.	207.10	39.55	167.55
31.	D&N HAVELI	73.31	249.23	N.A.	322.54	126.42	196.12
32.	DAMAN & DIU	81.65	161.63	N.A.	243.28	32.55	210.73
33.	DELHI	184.24	275.31	83.75	543.30	57.15	486.15
34.	PONDICHERY	259.13	377.65	85.81	722.59	161.14	561.45
TOTAL		55467.24	49961.08	15654.03	121082.35	85427.28	35655.07

+ NEWLY CREATED STATES

ANNEXURE-C

NUMBER OF BENEFICIARIES ASSISTED TO SET UP MICRO ENTERPRISES UNDER USEP COMPONENT OF SJSRY DUR 1997-98 TO 2001-2002

SL. NO.	NAME OF STATE/ UT	TOTAL NO. OF MALES		NO. OF WOMEN ASSISTED TO SET UP MICRO ENTERPRISES	
		UNDER DWCUA+ (SUBSIDY) COMPONENT OF USEP COMPONENT OF SJSRY	UNDER USEP (SUBSIDY) COMPONENT	TOTAL (COL.4+5)	
1.	ANDHRA PRADESH	31875	5480	13662	19142

2.	ARUNACHAL PRADESH	0	0	0	0
3.	ASSAM	1698	0	0	0
4.	BIHAR	507	0	83	83
5.	CHHATTISGARH	810	139	190	329
6.	GOA	210	20	56	76
7.	GUJARAT	10346	0	3881	3881
8.	HARYANA	5383	970	1858	2828
9.	HIMACHAL PRADESH	826	86	241	327
10.	JAMMU & KASHMIR	4847	105	237	342
11.	JHARKHAND	0			0
12.	KARNATAKA	14123	4570	6052	10622
13.	KERALA	4193	7787	7989	15776
14.	MADHYA PRADESH	54146	2860	14245	17105
15.	MAHARASHTRA	21331	659	10609	11268
16.	MANIPUR	0	0		0
17.	MEGHALAYA	414	0		0
18.	MIZORAM	156	0	140	140
19.	NAGALAND	320	1026	190	1216
20.	ORISSA	6276	8779	2173	10952
21.	PUNJAB	4709	180	1460	1640
22.	RAJASTHAN	18336	106	3483	3589
23.	SIKKIM	136	0	53	53
24.	TAMIL NADU	7040	1389	2617	4006
25.	TRIPURA	1460	540	1018	1558
26.	UTTARANCHAL	0			0
27.	UTTAR PRADESH	90449	1770	8032	9802
28.	WEST BENGAL	0	35		35
29.	A&N ISLANDS	14	0	6	6
30.	CHANDIGARH	72	0	13	13
31.	D&N HAVELI	28	0	9	9
32.	DAMAN & DIU	35	0	33	33
33.	DELHI	210	0	67	67
34.	PONDICHERRY	287	117	379	496
	TOTAL	280237	36618	78776	115394

+ DEVELOPMENT OF WOMEN & CHILDREN IN URBAN AREAS.